

SHRI N. KANUNGO: We have no knowledge.

**INDIA'S CONTRIBUTION TO BANDUNO
CONFERENCE**

♦276. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether any contribution has been made by India towards the expenses of the Bandung Conference; and

(b) If so, how much?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). No. Our share of the expenses will be paid as soon as the accounts are finalised by the Conference Secretariat. However, it is anticipated that each sponsoring country will be required to pay rupiahs eight lakhs (Indonesian), which is equivalent to Rs. 3,33,000.

**OPERATION OF AIR SERVICE BETWEEN
LISBON AND GOA**

♦277. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Portuguese Air Lines Service will be started soon between Lisbon and Goa; and

(b) if so, whether consent of the Government of India has been taken for the purpose?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) There does not appear to be any regular air service between Lisbon and Goa. But according to reports the Portuguese have had since the beginning of August 1955 several non-scheduled flights between Karachi and the Portuguese enclaves in India.

(b) As they do not overfly Indian territory the question of our consent does not arise.

SHRI M. GOVINDA REDDY: May I know if these crafts, have to fly over Indian territory or Indian territorial waters and if so, whether they have to obtain the consent of the Government of India?

SHRI ANIL K. CHANDA: They do not overfly our territories. Of course, I think they overfly our territorial waters; but I am not aware whether permission is needed to overfly territorial waters.

SHRI BHUPESH GUPTA: May I know, Sir, if they overfly our territorial waters that is the same as flying over our territories—whether the Portuguese authorities have sought permission and if so, what have the Government done with regard to this matter?

SHRI JAWAHARLAL NEHRU: The territorial waters of a country extend to very short distance from the land area.

SHRI BHUPESH GUPTA: Three miles.

SHRI JAWAHARLAL NEHRU: Yes, three miles. I may mention that this matter is under consideration, as to how far that limit should remain there, or should be extended, not because of this particular matter, but generally speaking. But normally speaking, no foreign craft is likely to fly within three miles. It is conceivable they might touch this three-mile limit, but it is very difficult to be certain about that limit. One cannot take any action on the off-chance of any craft coming within the three-mile limit.

SHRI V. K. DHAGE: May I know if the Portuguese authorities get any kind of service from the Bombay airport?

SHRI ANIL K. CHANDA: No, Sir.

SHRI JAWAHARLAL NEHRU: What kind of service does the hon. Member mean?